## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2851

TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018/ PHALGUNA 22, 1939 (SAKA) RENAMING OF VILLAGES

2851. SHRI ANTO ANTONY:

SHRI P. NAGARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to change the names of various villages/places in the country and if so, the details thereof along with the existing and proposed names of such villages, State-wise;
- (b) whether the Government has received proposals from various States in this regard; and
- (c) if so, the details of such proposals received and the action taken by the Government in this regard, State-wise including Kerala?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) to (c): Ministry of Home Affairs deals with the proposals received from State Governments with respect to changing the name of villages, towns and railway stations. The Ministry examines such proposals as per guidelines in consultation with concerned agencies. A list of proposals received from various State Governments including Kerala for change of name of villages/towns etc. during the previous year with their status is annexed.

Proposals received from the concerned State Governments for changing the name of villages/towns etc. from January,2017to February,2018.

SI. No.	Proposal	Name of the	Status
	William (Change) III (Change)	State	A
1.	Village "Bhusuri " as "Durga Nagar" in District Rewa.	Madhya Pradesh	Approved
2.	Village "Bhat Madra" as "Rao Madra" in District Udaipur.	Rajasthan	Approved
3.	Village "Nachania " as "Kashipuri" in District Rohtas.	Bihar	Approved
4.	Village "Ganda " as "Ajit Nagar" in District Fatehabad.	Haryana	Approved
5.	Villages "Shukratal Khadar" as "Sukhtirth Khadar" and "Shukratal Bangar" as "Sukhtirth Bangar" in District Muzaffarnagar.	Uttar Pradesh	Approved
6.	Village "Kinnar " as "Gaibi Nagar" in District Hisar.	Haryana	Approved
7.	Villages "Rundh Jhamubas" as "Daulatpur" and "Chor Basai" as "Basai" in District Alwar.	Rajasthan	Approved
8.	Village "Outer Wheeler" as "A.P.J. Abdul Kalam Island" situated in District Bhadrak.	Odisha	Approved
9.	Rajahmundry" City as "Rajamahendravaram" in District East Godavari.	Andhra Pradesh	Approved
10.	Village "Shahpura" as "Shaheed Omprakash Nagar" in District Sehore.	Madhya Pradesh	Approved
11.	Village "Chamdhera" as "Dev Nagar" in District Mahendragarh.	Haryana	Approved
12.	Villages "Mihgawan Chhakka" and "Mihgawan Tilia" as "Mihgawan Sarkar" and "Mihgawan Ghat" respectively in District Panna.		Approved
13.	Village "Garhi Sampla" as "Ch. Sir Chhotu Ram Nagar" in District Rohtak, Haryana.	Haryana	Approved
14.	Village "Khatu Kalan " as "Bari Khatu" in District Nagour.	Rajasthan	Approved
15.	Village "Laxman Garh (Adawala) " as "Adawala" under in District Rajasamand.	Rajasthan	Approved
16.	Village "Dhani Daroga " as "Jasawant Pura " in District Jhunjhunu.	Rajasthan	Under Process
17.	Village "Landgewadi" to "Narsinhagaon" in Distt. Sangali.	Maharashtra	Approved
18.	Village "Samphur" to "Sanphure" in District Kiphire.	Nagaland	Approved
19.	Village "Chamar Khera" as "Sundar Khera" in District Hisar.	Haryana	Under Process
20.	Village "Pindari" as "Pandu-Pindara" in District Jind.	Haryana	Approved

21.	Village "Arikkod" as "Areekode" in District Malappura.	Kerala	Approved
22.	Village "Pallikkara II" as "Kotikulam" in District Kasaragod.	Kerala	Under Process
23.	Village "Kacharigaon" to "Phevima" in District Dimapur.	Nagaland	Rejected
24.	Village "Ismailpur" as "Pichanwa Khurd" in District Jhunjhunu.	Rajasthan	Under Process
25.	Village "Narpara" as "Narpura" in District Jalore.	Rajasthan	Under Process
26.	Village "Miyon Ka Bara" as "Mahesh Nagar" in District Barmer.	Rajasthan	Under Process
27.	Village "Kalloor Vadakkum Muri" as "Kadukutty" in Trichur District	Kerala	Under Process

\_\_\_\_